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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : सभा पटल पर रखे जाने वाले पत्र । श्री किरिन रिजीजू ।

...(व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir,

I beg to lay on the Table a copy of the Waqf Properties Lease (Amendment) Rules, 2020 (Hindi and English versions) published in Notification No. G.S.R.126(E) in Gazette of India dated 18th February, 2020 under sub-section (3) of Section 12 of the Waqf Act, 1995.

(Interruptions)

(Placed in Library See No. LT 2190/17/20)

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS, MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I beg to lay on the Table:-

(1) A copy of the Notification No. G.S.R.10(E) (Hindi and English versions) published in Gazette of India dated 3rd January, 2020,

notifying the pre-determined rates of premium chargeable for different uses/locations for the years 2017-18, 2018-19 and 2019-20, mentioned therein, under Section 57 of the Delhi Development Act, 1957.

(Placed in Library See No. LT 2191/17/20)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 14A of the Aircraft Act, 1934:-

(i) The Aircraft (Fourth Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.897(E) in Gazette of India dated 20th September, 2018, together with an explanatory note.

(ii) The Aircraft (Sixth Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.1089(E) in Gazette of India dated 6th November, 2018, together with an explanatory note.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.(*Interruptions*)

(Placed in Library See No. LT 2192/17/20)

जल शक्ति मंत्रालय में राज्य मंत्री तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(एक) नर्मदा नियंत्रण प्राधिकरण, इंदौर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) नर्मदा नियंत्रण प्राधिकरण, इंदौर के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

(Placed in Library See No. LT 2193/17/20)

(एक) बेतवा नदी बोर्ड, झांसी के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति

(हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

दो) बेतवा नदी बोर्ड, झांसी के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) । ... (व्यवधान)

(Placed in Library See No. LT 2194/17/20)

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Credit Guarantee Fund Trust for Micro and Small Enterprises, Mumbai, for the year 2018-2019, alongwith Audited Accounts.

(ii) Statement regarding the Review (Hindi and English versions) by the Government of the working of the Credit Guarantee Fund Trust for Micro and Small Enterprises, Mumbai, for the year 2018-2019.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 2195/17/20)

12.05 hrs

COMMITTEE ON GOVERNMENT ASSURANCES

1st and 2nd Reports